

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1149/2018

Date of order: 01.03.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member

**PREM NATH SHAW & ANR.
VS.
STEEL AUTHORITY OF INDIA**

For the Applicant : None

For the Respondents : Mr. S. Nandy, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant for long, and even today despite repeated calls.

Therefore, it seems that the applicant has lost interest to pursue the

matter further.

2. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

**(Bidisha Banerjee)
Member (J)**

pd

